

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 126(ND)/2016

IN THE MATTER OF:

Mr. C.M. Narula

.....Petitioner

v.

M/s. CMD Pardesi Developers Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 241/242

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)


For the Petitioner(s) : Mr. Ankit, Ms. Vasudha Sen, Ms. Ranjana Roy & Ms. Sreenita, AdvocateS

ORDER

On behalf of the arguing counsel Mr. Gaurav Mitra a request for short adjournment has been made on the ground of his personal difficulty. No objection has been raised by the other side.

List for further consideration on 15.11.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER JUDICIAL

19.09.2017

VINEET